## Non-functional airports

-0.4

Malda

 $\dagger 156.$  SHRI MEGHRAJ JAIN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of airports in the country where aircraft movement is nil;

<sup>†</sup> Original notice of the question was received in Hindi.

- (b) whether inspite of the above Government has to shell out a big amount for the maintenance of these airports every year;
  - (c) if so, the details thereof, State-wise;
- (d) whether Government is making any efforts for improving the functioning of these airports through the aviation policy; and
  - (e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) No aircraft movement takes place at 32 airports out of 1.25 airports including civil enclaves belonging to Airports Authority of India (AAI).

- (b) and (c) The State-wise details of expenditure incurred by AAI on maintenance of these airports are given in the Statement (See below).
- (d) and (e) Development/upgradation of airports is a continuous process and is undertaken by AAI from time to time depending upon traffic demand, commercial viability, socio-economic considerations, availability of land etc. Also, Regional Connectivity Scheme (RCS) under the National Civil Aviation Policy 2016 envisages air connectivity to underserved and unserved airports.

Statement Expenditure of Airports Authority of India (AAI) on 32 airports where there are no aircraft movements

(₹ in crores)

Name of the State	Name of the	2013-14	2014-15	2015-16
	airport	Expenditure	Expenditure	Expenditure
1	2	3	4	5
Andhara Pradesh	Donakonda	0.12	0.15	0.13
Arunachal Pradesh	Deparizo	0.00	0.00	0.00
	Passighat	0.00	0.00	0.04
	Tezu	0.85	1.42	0.91
Assam	Rupsi	0.00	0.00	0.09
	Shella	0.00	0.00	0.00
Bihar	Jogbani	0.28	0.28	0.28
	Muzzafarpur	0.24	0.18	0.18
	Raxaul	0.25	0.28	0.25

## Renting out of space at airports run by private operators

3.60

0.40

1.02

0.44

0.80

0.18

Behala

Maloa

157. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) what is the policy of the Airports Authority of India (AAI)/Ministry with regard to renting/leasing out space at airports run by private operators;